

(a) the steps taken to meet the increased needs at Secunderabad Cantonment hospital;

(b) the patient doctor ratio as per standards laid down by the World Health Organisation; and

(c) whether the present arrangements will be improved in order to cover the entire population of the Cantonment ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (c). The Cantonment Board is conscious of the need to improve the medical facilities provided to the civil population. The Cantonment Board at present is maintaining a 54 bedded hospital with four qualified doctors to cater to the basic medical requirements of the population (90,117 as per the 1981 Census). Cases requiring special care are referred to the State Govt. hospital.

The major constraint in improving medical facilities was the lack of adequate funds. The Govt. have recently taken special steps to augment the resources of a number of Cantonments, and Rs. 1 crore has been allocated to Secunderabad Cantonment. With the availability of additional funds, the Cantonment Board will now be in a position to undertake, inter-alia schemes for improvement of medical facilities offered to the civil population.

(b) Information is being collected.

Elections to Cantonment Boards

2316. **SHRI G. VIJAYA RAMA RAO :** Will the Minister of DEFENCE be pleased to state :

(a) the reasons for not conducting the elections to Cantonment Board Secunderabad; and

(b) the position of holding elections to the Cantonment Boards in the rest of the country ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). The issue of holding elections to Cantonment Boards is under consideration of the Government. The electoral rolls in the cantonments are to be revised from 1st July 1985. After completing this revision, the dates for the elections will be notified by the Government in accordance with the provisions in the Cantonments Act,

Districts covered under Central Subsidy Scheme

2317. **SHRI G. VIJAYA RAMA RAO :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of districts covered under the Central subsidy scheme indicating the present Statewise position districts covered and districts yet to be covered; and

(b) whether there is any proposal for the so far uncovered districts under the Seventh Plan, specially for Andhra Pradesh ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) A total of 299 districts/areas, of the country have been identified as industrially backward eligible to Central Investment Subsidy. The State-wise break up of the districts/areas are contained in the booklet "Incentives for industries in Backward Areas" copies of which are available in the Parliament Library.

(b) The Central Investment Subsidy Scheme is under review of the Government.

[*Translation*]

China clay industry in Ajmer

2318. **SHRI VISHNU MODI :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether raw material for making China clay pots is available in abundance in Nasirabad in Ajmer district of Rajasthan;

(b) if so, whether Government propose to provide some special facilities to this industry in Nasirabad vis-a-vis such industries set up at other places;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Raw materials required for making China clay pots are China clay, feldspar and quartz. In Nasirabad of Ajmer district feldspar and quartz are available in abundance, but China clay is not available in plenty and whatever little is available, is not of good quality.